

HIGH COURT OF UTTARAKHAND, AT NAINITAL
NOTIFICATION

No. 229 /UHC/Admin. B/2021

Dated: 26 July, 2021

Having assessed the COVID affected cases and the issues related thereto, and in view of the fresh health guidelines issued by the Government of India and the State Government and keeping in view the safety of the litigants, advocates, officers and staff, Hon'ble High Court will resume the normal judicial work w.e.f. 2nd August, 2021 through hybrid mode (through physical as well as virtual mode).

The Standard Operating Procedure (SOP) for the aforementioned purpose will follow separately.

By Orders of Hon'ble Court

Sd/-

(Registrar General)

No. 3582/UHC/Admin. B/2021

Dated: 26th July, 2021

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. Advocate General, Government Advocate/Chief Standing Counsel.
8. All the Registrar General of all the High Courts.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
10. Member-Secretary, State Legal Services Authority, Nainital.
11. All District Judges, State Judiciary, Uttarakhand.
12. Principal Judge/Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. President, High Court Bar Association, Nainital.
16. All the Registrars of the Court.
17. P.S./P.A to Registrar General of the Court.
18. S.P., Vigilance Cell of the Court.
19. All the Joint Registrars/Deputy Registrars of the Court.
20. All the Assistant Registrars/Section Officers/Librarian/Protocol Officer/Management Officer of the Court.
21. Head P.S./Head B.S. of the Court.
22. OIC/ NIC & System Analyst of the Court with the request to upload this Notification in the official website of the High Court of Uttarakhand.
23. Dispensary, High Court of Uttarakhand.
24. Security Officer, High Court of Uttarakhand.
25. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
26. Guard File.
27. Notice Board.


(Assistant Registrar)

Admin-B